

Government on the working of the Overseas Construction Council of India, Bombay, for the year 1986-87.

- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-5689/88.]

12.12 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL), 1987-88

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of the Budget (General, for 1987-88.

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS), 1987-88

[Translation]

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD) : I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of the Budget (Railways) for 1987-88.

DEMANDS FOR EXCESS GRANTS (RAILWAYS), 1985-86

[Translation]

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD) : I beg to present a statement (Hindi and English versions) showing the Demands for Excess Grants

in respect of the Budget (Railways) for 1985-86.

12.13 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :

- (i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Major Port Trusts (Amendment) Bill, 1988, which has been passed by the Rajya Sabha at its sitting held on the 9th March, 1988 "
- (ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Delhi Municipal Corporation (Amendment) Bill, 1988 which has been passed by the Rajya Sabha at its sitting held on the 10th March, 1988."
- (iii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Delhi Administration (Amendment) Bill, 1988, which has been passed by the Rajya Sabha at its sitting held on the 10th March, 1988."

BILLS, AS PASSED BY RAJYA SABHA

SECRETARY GENERAL : Sir I lay on the Table the following Bills, as passed by Rajya Sabha :

- (1) The Major Port Trusts (Amendment) Bill, 1988
- (2) The Delhi Municipal Corporation (Amendment) Bill, 1988

- (3) The Delhi Administration (Amendment) Bill, 1988.

- (b) Supplementary Demands for Grants (Punjab) for 1987-88

12.14 hrs.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT) : With your permission, Sir, I rise to announce that Government Business in this House during the week commencing Monday, the 14th March, 1988, will consist of :

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Submission to the vote of the House of Demands for Grants on Account (General) for 1988-89.
- (3) Discussion and voting on :
 - (a) Supplementary Demands for Grants (General) for 1987-88.
 - (b) Demands for Grants (Railways) for 1988-89.
 - (c) Supplementary Demands for Grants (Railways) for 1987-88.
 - (d) Demand for Excess Grants (Railways) for 1985-86.
- (4) Consideration of a Resolution regarding recommendation of the Railway Convention Committee.
- (5) Consideration and passing of the High Court and Supreme Court Judges (Conditions of Service) Amendment Bill, 1988.
- (6) General Discussion on the Punjab Budget for 1988-89.
- (7) Discussion and voting of :
 - (a) Demands for Grants on Account (Punjab) for 1988-89.

As members are already aware the Punjab Budget for 1988-89 would be presented on Wednesday, the 16th March, 1988 and the Tamil Nadu Budget on Thursday the 17th March, 1988.

SHRI JAGANNATH PATTNAIK (Kalahandi) : The following matter may please be included in next week's agenda.

The House should discuss the situation arising out of deaths of hundreds of persons, mostly tribal, in the district of Kalahandi, Phulbani, Koraput, Ganjam in the State of Orissa due to the outbreak of diseases like meningitis, dysentery and other unknown diseases.

SHRI MULLAPPALLY RAMACHANDRAN (Cannanore) : The following subject may please be included in next week's agenda :

The Mavoor Gwalior Rayons factory at Calicut is the largest private undertaking in the State of Kerala which provided employment to more than five thousand workers. The factory has been closed down indefinitely by the management for the last three years. This has led to acute poverty resulting in number of suicides by workers. The Union Government should come forward to take it over and save those workers and thousands of their dependants.

[Translation]

DR. CHANDRA SHEKHAR TRIPATHI (Khalilabad) : Mr. Deputy Speaker, Sir, the following subject may please be included in the next week's agenda.

After independence, provision had been made in the Constitution of India to use Hindi as official language. The Central Government has been conducting various programmes to promote Hindi and also to teach Hindi in non-Hindi speaking States. A separate Department for official language is already working under Ministry of Home Affairs for this purpose. Many schemes and programmes are organised for expansion of Hindi in different Ministries. However, the progress is not upto the mark. There are five I.I.T's (Indian Institute of Technology) in the country to import higher